

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT-IV

34. IA 3840/2023, IA 1670/2023
IN
C.P. (IB)/164(MB)2021

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **08.09.2023**

Name of the Party: Goldenarch Digital Solutions Private Limited
Vs
Proficient Engineering Private Limited

Section 7, 12(2), 19(2) of Insolvency and Bankruptcy Code, 2016

ORDER

1. Ms. Nupur Shah i/b Mr. Yash Jariwala, Ld. Counsel for the Applicant present.
1. **IA-3840/2023**: This is an Application filed by the RP seeking extension of 90 days in the CIRP period.
2. List this matter on **11.09.2023** for further consideration.

Sd/-

ANU JAGMOHAN SINGH
Member (Technical)

/Dubey/

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)